

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.6**  
**C.P. (IB) No.04/BB/2024**

**IN THE MATTER OF:**

State Bank of India ... Petitioner  
Vs.  
M/s. G. M. Infinite Dwelling (India) Pvt. Ltd. ... Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 29.04.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Arkaprava Guha N  
For the Respondent : Ms. Archana B

**ORDER**

1. Heard the Ld. Counsel for the Petitioner and Respondent.
2. The Counsel for the Petitioner requested time for filing rejoinder and also for his submissions.
3. Two weeks' time is granted to the Petitioner to file rejoinder if any, duly serving the copy on the other-side.
4. List the matter on **28.05.2024.**

**Sd/-**  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**(K. BISWAL)**  
**MEMBER (JUDICIAL)**